THE MINISTER OF STEEL AND MINES (SHRI BIJU RATNAIK): Sir, i beg to lay on the Table; a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I. (a) Second Annual Report and Accounts of the Mineral Exploration Corporation Limited. Nagpur, for the year 1973-74, together with the Auditors' Report on the Actcounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.
- II. (a) Third Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75, together with the Auditors' Report of the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on working of the Corporation.
- III. (a) Forth Annual Report and Accounts of the Mineral Exploration Corporation Limited. Nagpur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
 - (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-. 84/77 for I to III].

IV. (a) Fourth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptrol-

ler and Auditor General of India thereon.

- (b) Review by Government on the working of the Company.
- V. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) and (ii) above.

[Placed in Library. See No. LT-81/77 for (iv) and (v)].

- I. Report (1975-76) and Accounts of the Steel Authority of India Limited, New Delhi and Related Papers
- II. Notification of the Ministry of Steel and Mines (Department of Mines

SHRI BIJU PATNAIK: Sir, I also beg to lay on the Table the following Papers:—

- I. (i) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) Forth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review (in English and Hindi) by Governmet on the working of the Company.
- (ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper mentioned at (i) (a) above

[Placed in Library. See No. LT-85/77 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines) Notification S.O. No. 486, dated the 12th February, 1977, under sub-section (1) of section 28 of the Mines and

- Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-252/77].
- I Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay.
- II. Administrative Reports (1974-75) and (1975-76) and Audited Account of the Central Instituted of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. Fifth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1974-75.
- II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.—LT—247/77 for I and II]
- III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design. Hyderabad, for the year 1974-75.
- IV Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad for the year 1975-76. [Placed in Library. See No. LT—248/77 for III and IV]
- I. Reports (1974-75) and (1975-76) and Audited Accounts of the Small Industry Extension Trainging Institute, Hyderabad and Related Papers

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table the following papers:—

- I. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1974-75.
- II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1975-76.
- III. Statement giving reasons for the delay in laying the paper mentioned at (i) to (vi), above. [Placed in Library. See No. LT—249|77 for I to III]
- I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial evelopment), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- I. Notification S.O. No. 750(E), dated the 23rd November, 1976, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1976.
- II. Notification S.O. No. 59(E), dated the 31st January, 1977, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wire) Amendment Order, 1977. [Placed in Library. See No. LT—162|77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), together with an Explanatory Memorandum thereon:—